

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 11-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100150/2015	The State Sahar Police Station Vs Anad Bhaskar Naik	Adv. Sunil Lala
(Main Matter REMAND APPL POCSO/0100013/2015)				
2	POCSO SPL CASE	100396/2016	WADALA T T POLICE STATION. Vs CHAND MOIDDIN SHAIKH	
<u>HEARING</u>				
3	CRI BAIL APPLN	101334/2020	STATE GOVERNMENT - Bandra Police Station Vs Salim Kasamali Zaveri	APP
<u>DEFENCE EVIDENCE</u>				
4	POCSO SPL CASE	1000503/2018	The State of Chembur Police Station Vs Sanjay Dattu Dabhade	PP
<u>REPLY/SAY</u>				
5	BAIL APPL POCSO	100890/2020	Shivaji Nagar Police Station Vs Mh. Saddam Mh. Iqbql Ansari @ Shahrukh	PP Kumthekar
